

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/55(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SRI ASHOK MEHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakrabarti, Adv. : For Financial Creditor
Mr. Snehasish Chakraborty, Adv.

Mr. S.K. Tiwari, Adv. : For RP
Mr. V.N. Mitra, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Resolution Professional states that an application has been taken out before Hon'ble High Court at Calcutta which is scheduled next week, seeking vacation of stay order in view of judgment passed by Hon'ble Supreme Court of India in the matter relating to vires of Section 95 in *Writ Petition No. (Civil No.) 1281 of 2021 in Dilip B. Jiwrajka vs. Union of India & Ors.*
3. Post this matter on **12/3/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)